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Maharash tra-Kar nataka boundary dispute; and

(b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):
(a) and (b) The Chief Minister of Maharashtra and Karnataka have been holding discussions on this issue. The Government of India have preferred to await the outcome of these bilateral efforts.

North Zone Council meeting in Manali

594. SHRI K. VASUDEVA PANICKER: SHRIMATI KRISHNA KAUL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a meeting of North Zone Council was held on 26th October, 1985 in Manali; and
- (b) if so, the details of the discussions held and the steps Government are taking to implement the recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) A numbei of issues relating to economic and social development in the region were discussed. These included development of power projects, allocation of power, expansion of Radio/TV network, promotion of industries in backward areas, problem of Inter-State migrant workmen, control of Malaria etc. Further action to implement the 1 ecommendations of the Council will be taken by the concerned Central Ministries, Planning Commission and the State Govts./ Union Territories.

Indo-Soviet discussions on Plan financing

- 595. SHRI ADINARAYANA REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Indo-Soviet discussion on financing of the Seventh Plan November, 1985; and
- (b) if so, the nature of discussions held and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA): (a) No, Sir

(b) Does not arise.

Bureaucrats and politicians attending party hosted by businessman, alleged to be a bad character

- 596. SHRI NIRMAL CHATTER-JEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the fact of presence of several bureaucrats and local politicians at a party thrown by a businessman whom the local police files describe as a bad character;
- (b) whether any inquiry has been conducted in this regard;
- (c) if so, the details of the said inquiry;
- (d) if answer to part (b) above is in the negative, whether an inquiry is proposed to be conducted now; and
- (e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA): (a) Government is aware that a birthday party